

**PROFORMA FOR DECLARATION OF ASSETS**  
**(As On 31.03.2012)**

**Name of Officer (In Full) :** KANWAR LAL CHARYANI  
**Date of Birth :** 26.01.1967  
**Present post held :** ADDITIONAL SECRETARY, LAW

<b>Immovable Property</b>				
<b>Name of District, Sub-Division, Taluka and Village in which property is situated</b>	<b>Name and details of Property</b>		<b>If not in own name, state in whose name held and his/her relationship to the Govt. Servant</b>	<b>How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired</b>
	<b>Housing and other Buildings</b>	<b>Land</b>		
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
1. Raipur, Mohalla Ravigram (Telibandha)	Building is constructed which is used by parental family members. Area: 11x60=660 Sq.Ft.		Building is constructed on nazul land. Lease deed is in my name. [in the year 1989 (before coming into service) when leases were distributed in that locality at that time permanent lease was issued in my name]	
2. Raipur, Village Amlidih, Patwari Halka No. 114	Purchased land in my name and constructed house thereon. Area: 1609 Sq.Ft.		Purchased land in my own name in Village Amlidih, Tehsil Raipur and constructed house on that in the year 2011-12 for which payment was made from salaried income and borrowing loan from SBI Mantralaya Branch, Raipur.	



**Movable Property (Valued Above 25,000/- of Rs.)****Name of Articles****1**

1. One Split AC of LG company	Approx. Cost – ₹ 27,000/-
2. One LCD TV (32") of LG company	Approx. Cost – ₹ 30,000/-
3. One Honda Activa Two wheeler (2009 make)	Approx. Cost – ₹ 26,000/-
4. One Hyundai Getz Car (2007 make)	Approx. Cost – ₹ 2,40,000/-

**Jewellery (Lump Sum)****Jewellery (Worth Rs.)**

1. Gold jewellery - Approx. cost – ₹ 8.25 Lac
2. Silver jewellery - Approx. cost – ₹ 20,000/-

**Shares/Debentures**

<b>Name of Issuing Company</b> <b>1</b>	<b>Nos. of Shares</b> <b>2</b>
1. In own name-	
(a) GVK POWER	900
(b) KAVVERI TELECOM PRO	100
(c) RELIANCE GETF	1
2. In the name of Dr. (Smt.) Rashmi Charyani (out of her own income)	
(a) GVK POWER	1000
(b) EDUCOMP SOLUTION	250
(c) KAVVERI TELECOM PRO	100
(d) RELIANCE GETF	1

**Life Insurance Policy & Others**

<b>Name of Issuing Company</b> <b>1</b>	<b>Amount</b> <b>2</b>
1. (a) SBILIFE – Smart Shield	To protect Home Loan, sum assured ₹ 25 Lacs
(b) SBILIFE – Smart Ulip	₹ 3 Lacs
(c) SBILIFE – Smart Ulip	₹ 1.5 Lacs

<ul style="list-style-type: none"> <li>(d) LIC Wealth Plus</li> <li>(e) LIC Beema Kiran</li> <li>(f) LIC Money Back</li> <li>(g) LIC Educational Plan</li> <li>(h) LIC Marriage Endowment Plan</li> <li>(i) LIC Jeevan Anand</li> <li>(j) LIC Pension Plan Jeevan Nidhi</li> <li>(k) LIC Jeevan Kishor</li> <li>(l) LIC Health Plus Tax saving family insurance cover</li> <li>(m) LIC Jeevan Anand</li> <li>(n) LIC Jeevan Anand</li> <li>(o) LIC Jeevan Saral</li> </ul> <p>2. In the name of Dr. (Smt.) Rashmi Charyani</p> <ul style="list-style-type: none"> <li>(a) LIC Wealth Plus</li> <li>(b) SBILIFE – Smart Ulip</li> <li>(c) SBILIFE – Smart Ulip</li> </ul>	<p>₹ 75,000/-</p> <p>Sum assured ₹ 1 Lac</p> <p>Sum assured ₹ 25,000/-</p> <p>Sum assured ₹ 50,000/-</p> <p>Sum assured ₹ 1 Lac</p> <p>Sum assured ₹ 1.5 Lacs</p> <p>Sum assured ₹ 2 Lacs</p> <p>Sum assured ₹ 2 Lacs</p> <p>Annual premium ₹ 15,000/-</p> <p>Sum assured ₹ 2 Lacs</p> <p>Sum assured ₹ 2 Lacs</p> <p>Sum assured ₹ 5 Lacs</p> <p>₹ 1.47 Lacs</p> <p>₹ 2.97 Lacs</p> <p>₹ 1.5 Lacs</p>
--	---

**Bank Deposits/Securities & Investments**

	Name of Bank 1	City 2	Amount 3
<b>1) Fixed Deposits</b>	<p>1. In the name of minor daughter Sameeksha Charyani -</p> <ul style="list-style-type: none"> <li>(a) SBI Mantralaya Branch</li> <li>(b) SBI "</li> <li>(c) SBI "</li> </ul> <p>2. In the name of minor son Siddhant Charyani –</p> <ul style="list-style-type: none"> <li>(a) SBI Mantralaya Branch</li> </ul>	<p>Raipur</p> <p>"</p> <p>"</p> <p>Raipur</p>	<p>₹ 2500/-</p> <p>₹ 12,000/-</p> <p>₹ 1.25 Lacs</p> <p>₹ 1.25 Lacs</p>

*(Signature)*

<b>2) Savings Bank A/CS</b>	1. SBI, SB A/c [self] 2. SBI, SB A/c [joint- self+spouse] 3. Allahabad Bank, SB A/c [joint- self+spouse] 4. SBI, HUF A/c 5. SBI, SB A/c [Rashmi Charyani] 6. SBI, SB A/c [Sameeksha Charyani (daughter)] 7. SBI, SB A/c [Siddhant Charyani (son)]	Mantralaya, Raipur " Telibandha, Raipur  Mantralaya, Raipur " " " "	₹ 1.11 Lacs ₹ 41,753/- ₹ 14,694/-  ₹ 2500/- ₹ 74,694/- ₹ 14,664/-  ₹ 11,399/-
<b>3) PPF</b>	1. SBI [self] 2. SBI [Rashmi Charyani] 3. SBI [Sameeksha Charyani (daughter)] 4. SBI [Siddhant Charyani (son)]	Raipur " " "	₹ 6,78,458/- ₹ 84,779/- ₹ 84,779/-  ₹ 84,779/-
<b>4) GPF</b>	-	-	₹ 1,62,058/-
<b>5) NSS</b>	Nil	Nil	Nil
<b>6) Others</b>	1. (a) Tax saving bond, IDFC, Nos. 4 (b) Tax saving bond, Power Finance Company Ltd., Nos. 4 (c) Tax saving bond, IDFC, Nos. 4 [Rashmi Charyani] 2. Mutual Funds- I. Rashmi Charyani (a) LIC Nomura II. Sameeksha Charyani (a) Sundaram Capital Protection (b) Reliance Gold Savings (c) IDFC Premier Equity (d) SBI Magnum (e) SBI Magnum Comma (f) HDFC Top 200	₹ 20,000/- (2010 series) ₹ 20,000/- (2011 series) ₹ 20,000/- (2010 series)  Cost Value ₹ 1,25,000/-  " ₹ 20,000/- " ₹ 26,000/- " ₹ 20,000/- " ₹ 52,500/- " ₹ 32,500/- " ₹ 37,500/-	



	III. Siddhant Charyani	
	(a) Sundaram Capital Protection	" ₹ 20,000/-
	(b) DSP Black Rock TIGER	" ₹ 20,000/-
	(c) Reliance Top 200	" ₹ 7,925/-
	(d) Reliance Equity Opportunities	" ₹ 20,000/-
	(e) Reliance Gold Savings	" ₹ 13,000/-
	(f) SBI Contra	" ₹ 37,500/-
	(g) SBI Magnum Equity and Tax gain	" ₹ 35,000/-
	(h) HDFC Prudence	" ₹ 37,500/-

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.

**Note:-** The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules, 1965.

**Raipur**

**Dated: 15.01.2013**

**(K.L. Charyani)**

**Additional Secretary**

**Government of Chhattisgarh**

**Law & Legislative Affairs Department,**

**Mantralaya, Raipur.**